

96265

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 5.11.2018

PROCEEDINGS

High Court Establishment-appointment of Sri.P.G.Ajithkumar, Additional Director, Kerala Judicial Academy as the Registrar (Subordinate Judiciary), High Court - orders issued.

Read:- High Court Proceedings No. A5-21648/2015 (3) of even date.

ORDER No. A5- 21648 / 2015 (4)

Sri.P.G.Ajithkumar, District Judge on deputation as Additional Director, Kerala Judicial Academy is appointed as the Registrar (Subordinate Judiciary), High Court. He will take charge as the Registrar (Subordinate Judiciary) from Sri.K.Haripal who has been appointed as the Registrar General as per High Court Proceedings read above on his relieving from the post of Additional Director, Kerala Judicial Academy.

(By Order)


K. Haripal
Registrar General

To

The Officers concerned.
The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L).
The Accountant General (A&E), Kerala, Thiruvananthapuram
The Accountant General (Audit), Kerala, Thiruvananthapuram
The Accountant General (A&E), Kerala, Branch Office, Ernakulam,
Kaloor, Kochi-17.
The Sub Treasury Officer, Ernakulam.
The Manager, State Bank of India, Treasury Branch, Ernakulam
The Director of Public Relations, Thiruvananthapuram (with C/L)
All District Judges
The Additional Director, Kerala Judicial Academy, Athani (He shall bring the
matter to the notice of the Director (Academics), KJA)
The Deputy Director of Kerala Judicial Academy, Athani.
The Assistant Director of Kerala Judicial Academy, Athani.
All Chief Judicial Magistrates
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Finance Officer, High Court
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court

(p.t.o.)

The Accounts Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Additional Personal Assistant to the Chief Justice, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High court
The Assistant Engineer, High Court
The Civil Sergeant, High Court.
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court.
All Sections, High Court.
The B & D Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.
The IT Section, High Court (For publishing in the High Court website)
The Administrative Records Section, High Court.
The File/Stock File.

Copy submitted to:-

The Honourable Judges